

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A.NO.2783 /2020

(CRIME NO.04/2020 OF EXCISE RANGE OFFICE, ARYANADU,
THIRUVANATHAPURAM)

PETITIONER/ ACCUSED

RAJAN, AGED 52,
S/O VASUDEVA PANICKER,
KUNNUNPURATHU VEEDU, MELEMATHOOR,
MANTHIKULAM, KOKKUDI MURI,
MANNOORKKARA VILLAGE, KATTAKKADA TALUK.

BY ADV. M R SASITH PANICKER

RESPONDENTS

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.PIN 682031
2. THE EXCISE INSPECTOR,
EXCISE RANGE OFFICE,
ARYANADU, PIN 695542

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 08.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2783 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioner submitted that, he is not pressing this bail application. Hence, this bail application is dismissed as not pressed.

P.V.KUNHIKRISHNAN, JUDGE

VPK